

F.No. 01(03)/Roster/CESTAT/2026(Pg. No. 146)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.09.2026

ORDER NO. 134 of 2026

Hon'ble Officiating President is pleased to partially modify roster order no. 69 of 2026 from **15.10.2026 to 16.10.2026** for **CESTAT, Kolkata** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 15.10.2026	Dr. Rachna Gupta, Hon'ble Officiating President	Difference of Opinion matter C/75350/2021 Goa Carbon Ltd. Vs. Commissioner of Customs (Prev.), Kolkata
On 16.10.2026	Dr. Rachna Gupta, Hon'ble Officiating President	Administrative work

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata /Bar Association, Kolkata /O/o Commissioner (AR), Kolkata /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

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ORDER NO. 135 of 2026

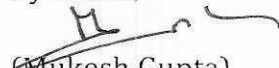
Hon'ble Officiating President, CESTAT is pleased to partially modify the roster order no. 115 of 2026 for **CESTAT, New Delhi** From **24.09.2026 to 01.10.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 24.09.2026	Dr. Rachna Gupta, Hon'ble Officiating President, Mr. P.V. Subba Rao, Hon'ble Member (Technical)	Customs Division Bench matters
On 25.09.2026	Mr. Somesh Arora, Hon'ble Member (Judicial) Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	All Division Bench matters
From 28.09.2026 to 01.10.2026	Dr. Rachna Gupta, Hon'ble Officiating President, Mr. P.V. Subba Rao, Hon'ble Member (Technical)	All Division Bench matters
On 30.09.2026 & 01.10.2026	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar